HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay Bench at Aurangabad** that from **Wednesday, 25th October 2023 to Friday, 27th October 2023** :

I

The Division Bench presided over by the **Hon'ble Shri. Justice Mangesh S. Patil** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over by the **Hon'ble Shri. Justice Ravindra V. Ghuge.**

II

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice R. G. Avachat** and **Hon'ble Shri. Justice Neeraj P. Dhote** will take up the extant judicial assignment of the Division Bench presided over by the **Hon'ble Shri. Justice R. G. Avachat**.

III

The **Hon'ble Shri. Justice Sanjay A. Deshmukh** will sit singly and take up the matters pertaining to Single Bench as per the board to be notified separately.

By Order,

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)

High Court, Appellate Side,)
Bombay.)
Date : 23rd October 2023)